To be Published in the Gazette Of India Extraordinary Part-1, Section-1

Government of India
Ministry Of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 45 /2015-2020
New Delhi: Dated 25* March, 2021

Subject: Amendment of Para 2.54 of Handbook of Procedures, 2015-2020.


(Amit Yadav)
Director General of Foreign Trade &
Ex- officio Addl. Secretary to the Government of India
E-mail: dgft@nic.in

(F.No.01/89/180/53/AM-01/PC-II(B)/E-2382)